

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 102
IB-241/ND/2020

IN THE MATTER OF:
M/s. B.M. Pipes Pvt. Ltd.

...PETITIONER

Vs.

M/s. TSL Electro Power Pvt. Ltd.

...RESPONDENT

Section
Under Section 9 of IBC

Order delivered on 16.01.2020

Coram:

SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor/F.C. :Mr. Saakaar Sardana and Ms.
Bhumika Kapoor, Advocates
For the Respondent/ Corporate-debtor :

ORDER

Notice be issued to the Corporate-debtor vide all modes including the process of the Bench returnable on 07.02.2020. Affidavit of service be filed. Matter is adjourned to 07.02.2020.

-sd-

(V.K. Subburaj)
Member (T)

-sd-

(Abni Ranjan Kumar Sinha)
Member (J)